The Reserve Bank $_0$ f India has liberalised credit facilities t_0 roller flour mills and it is hoped that this will help roller flour mills to make Adequate purchases from farmers.

The procurement price of wheat be marketed during 1990-91 seaso_n has been raised from Rs- 200/- per quin-tal to Rs. 215/. per quintal. The higher procurement price i_s expected to give an incentive to farmers for increasing production.

Opening of F. F. S. In States

225. SHRI ATAL BIHARI VAJPAYEE: Will the Minster of FOOD AND CIVIL SUPPLIES be pleased to state;

(a) the names of districts where fair price shops have not vet been opened at all the block levels; Statewise; and

(b) whether in addition to ration and kerosene oil, Janata cloth and first-aid items also are being/would Ibe made available at all fait price shops even in remote areas?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PU-JAN PATEL); (a) Though the data relating to the total number of fair price shops functioning in each State and U. T. is available, Block-wise/ District-wise information is not maintained by the Central Government. The total number of fair price shops in the country as on 30th September, 1989 is over 3. 5 lakhs.

(b) The Janata Cloth Scheme is vogue envisages that at least 85 per cent of the Cloth produced should be distributed through the outlets of PDS/ Apex Consumer Cooperatives/Consu. mer Federations or such agencies approved by the Central Government. There is no proposal to supply first-aid items through fair price shops. Formulation of National Wage Policy

226. SHRI SHIV PRATAP MISHRA; Will the Minister of LABOUR be pleased to state;

(a) whether Government propose to formulate a National Wage Policy to Ibridge the gap between the pay-of Central Government employees and public sector employees; and

(b) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS- -WAN): (a) No Sir, no Wage Policy'to bridge the gap between the pay of Central Government employees and public sector employees is under consideration of the Government at present.

(b) Doe_s not arise.

Allocation of Funds for NCR

227. SHRI SHIV PRATAP MISH-RA; CHOWDHRY HARI SINGH: SHRI GHUFRAN AZAM:

Will the Minister of URBAN DEV-ELOPMENT be pleased to state;

(a) whether Government's atten tion has been drawn to a newsitem. which had appeared in the Hindustan Times of 14th April, 1990 under the caption "Poor allocation fo_r NCR";

(b) if so, whether Government propose to make available sufficient funds for the NCR;

(c) if so, the details thereof; and

(d) what further step_s Government have taken to make NCR more deve loped in view of the growing popu lation? THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN); (a) Yes, Sir.

(b) and (c) A sum of Rs, 10 crores has been, allocated to the N. C. R. Planning Board for the year 1990-91,

(d) An integrated Investment Plan for Rs. 2900 crores (Central Sector — Rs. 1750 crores, State Sector — Rs. 1150 crores) has been prepared by the N. C. R. Planning Board for the Eighth Five Year Plan period.

Number of Registered Unemployed in the Country

228. SHRI SHIV PRATAP MISHRA; Will the Minister of LABOUR be pleased to state;

(a) What is the number of regist ered unemployed in the country as on 30th April, 1990; and

(b) What is the number of educated unempolyed among them?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN); (a) As per latest available information, 332. 27 lakh job-seekers, all of whom are not necessarily unempolyed, were on the live register of employment exchanges in the country at the end of February, 1990.

(b) Information relating to educa ted job-seekers is available upto 31st December, 1988 only. As on that date there were 175. 12 lakh (Provisional) educated job-seeker_s Matriculates and above) on the live register ofemployment exchanges out of 300. 50 lakh total job-seekers

Atrocities on SC/STs

229. SHRI SHIV PRATAP MISH-RA. Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that the incidents of $atrocitie_s$ on Scheduled Castes/Scheduled Tribes have shown an upward trend during the last two months;

(b) if so, the names of the States and the number of such incidents reported during the above period; and

(c) the steps taken to protect such sections of society?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN); (a) and (b) Information is being collected.

(c) The Government of India) has recently enacted the "The law. Sc heduled Castes Scheduled and the Trilbes (Prevention of Atrocities) Act, 1989" which has come into force with effect from 30. 1. 1990. This Act identi fies various types of atrocities, provide_s for effective machinery to quickly deal with such cases, such as Special Courts and Special Public Prosecutors, and provides for stringent punishments to persons committing atrocities including the public servants who neglect their duties. Most of the State Governments have set Up Special Courts and Special Public Prosecutors. The State Governments have also been advised tO provide exclusive Special Courts wherever needed to ensure the conduct of day to day trial of the offences under this Act.

Filling up of Vacant Posts In the Railways

230. SHRI SHIV PRATAP MISHRA: Will the Minister of RAILWAYS be pleased to state-.

(a) whether Government's attention has-been drawn into the statement of the trade union leader_s of the rail way employees which appeared in the Indian Express of 10th April, 1990 re garding the ban on filling up' of vac-

ancies in the railways which has resulted in trains being ru_n without guards and ticket-windows being without clerks;

(b) if so, the reaction of Govern ment thereto;

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